

PH. 24698655/24610148
PRINCIPAL ACCOUNTS OFFICE
MINISTRY OF LAW, JUSTICE & SCI
AND MINISTRY OF CORPORATE AFFAIRS

3RD FLOOR C WING
LOK NAYAK BHAVAN
KHAN MARKET
NEW DELHI-110 003

No. Pr.AO/CCA-LAW/2011-12/803-805


19.07.2011

TENDER NOTICE

Sub.: Inviting sealed quotations for hiring of 3 boxes AC car for Office of Chief Controller of Accounts, Ministry of Law, Justice & Supreme Court of India.

Sealed quotations from reputed travel agents and taxi operators are invited for the hiring of staff car for Office of Chief Controller of Accounts, Ministry of Law, Justice & Supreme Court of India as per details above.

1. Staff car is required on hiring basis from reputed travel agents/operators.
2. The car should necessarily be of 3 boxes and A.C.
3. The car to be hired should be of latest model preferably July, 2011 onwards.
4. Interested parties should clearly mention the model name and make of the month for the proposed car.
5. Rate should be quoted for hiring on monthly and Kilometers basis.
6. Rate quoted should include all the expenditures inclusive of taxes.
7. Driver of the car should be experienced and authorized licence holder.
8. Vehicle should be duly registered with transport department and all the taxes should have been paid.
9. Preference shall be given to the latest model.
10. Quotations should be made in the name of Sr. Accounts Officer (Admn.) Principal Accounts Office, Ministry of law, Justice & Supreme, Court of India, IIIrd Floor, Lok Nayak Bhavan, Khan Market, New Delhi-110 003.
11. An earnest money for Rs.50,000/- should be deposited vide demand draft in favour of Pay & Accounts Officer, PAO (EO), Ministry of law & Justice
12. Sealed quotation should reach this office positively by 16.8.2011 by 3:00 PM. Any quotations received after due date shall not be accepted,
13. The quotations shall be opened on the same day, i.e., 16.8.2011 at 4:30 PM in the Chamber of Chief Controller of Accounts, Principal Accounts Office, Ministry of Law, Justice & Supreme Court of India, Lok Nayak Bhavan, Khan Market, New Delhi-110 003 in presence of committee constituted for the purpose.
14. Initially the period of hiring is one year and if found satisfactory will be extended to further year upto five years.


(B.M. PILLAI)

SR.ACCOUNTS OFFICER (Admn.)

Copy to :

1. NIC Cell, Ministry of Law, Justice & Supreme Court of India
2. Notice Board, Ministry of Law, Justice & Supreme Court of India
3. Vide circulation to nearby Agencies.